

**12 NOON PAPERS LAID ON THE TABLE****THE FINANCE ACCOUNTS (1960-61) OF THE CENTRAL GOVERNMENT**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT) : Sir, on behalf of Shri Morarji Desai, I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1960-61. [Placed in Library. See No. LT-406/62.]

**STATEMENTS SHOWING ACTION TAKEN ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS**

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions shown against each: —

- (i) Statement No. VIII—Thirty-fourth Session, 1961.
- (ii) Statement No. IV—Thirty-seventh Session, 1962.
- (iii) Statement No. III—Thirty-eighth Session, 1962,
- (iv) Statement No. II—Thirty-ninth Session, 1962.
- (v) Statement No. I—Fortieth Session, 1962 [See Appendix XL, Annexure Nos. 105 to 109 for (i) to (v) respectively.]

**THE RUBBER (SECOND AMENDMENT) RULES, 1962**

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS): Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 1162, dated the 27th

August, 1962, under suo-seiruun vu/ of section 25 of the Rubber Act, 1947, publishing the Rubber (Second Amendment) Rules, 1962. [Placed in Library. See No. LT-435/62.]

**ANNUAL CERTIFIED ACCOUNTS (1960-61) OF THE COIR BOARD AND AUDIT REPORT THEREON**

SHRI A. M. THOMAS: Sir, I also beg to lay on the Table a copy of the Annual Certified Accounts of the Coir Board, Ernakulam, for the year 1960-61, together with the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-434/62.]

**FOURTH REPORT OF THE COMMISSIONER FOR LINGUISTIC MINORITIES FOR THE PERIOD NOVEMBER, 1960 TO DECEMBER, 1961**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND COOPERATION (SHRI S. D. MISRA): Sir, on behalf of Shri B. N. Datar, I beg to lay on the Table, under clause (2) of article 350-B of the Constitution, a copy of the Fourth Report of the Commissioner for Linguistic Minorities for the period 1st November, 1960 to 31st December, 1961. [Placed in Library. See No. LT-407/62.]

**ANNUAL ACCOUNTS (1959-60) OF THE I.A.C. AND AUDIT REPORT THEREON**

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI) : Sir, I beg to lay on the Table, under sub-section (4) of section 15 of the Air Corporations Act, 1953, a copy of the Annual Accounts of the Indian Airlines Corporation for the year 1959-60 and the Audit Report thereon. [Placed in Library. See No. LT-442/62.]